

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI  
ORIGINAL APPLICATION NO. 95 of 2025

Deepak Pandey

Applicant

Versus

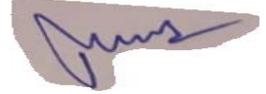
State of Uttarakhand and Ors..

Respondents

## I N D E X

S.No.	Particulars	Pages
1.	Action taken Report on behalf of Uttarakhand Pollution Control Board	
2.	Annexure 1 A copy of the email dated 19.11.2025	
3.	Annexure 2 A copy of the letter dated 28.11.2025	

Filed by



[MUKESH VERMA]  
Advocate for the UP  
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Supreme Court of India,  
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New Delhi

Dated: 01.12.2025

## Action Taken Report on behalf of Uttarakhand Pollution Control Board

In the matter of

Original Application no. 95 of 2025

Deepak Pandey

Applicant

State of Uttarakhand &amp; Ors.

Respondent(s)

1. That the above-mentioned matter was listed for hearing on 19.11.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:  
“...  
*2. UKPCB is directed verify compliance status of respondents no. 6,7 and 8 with respect to remedial measures claimed by them to have been taken for compliance of the environmental norms and to file report in this regard within 10 days.*  
...”
2. That in compliance with aforementioned order, the instant action taken report is being filed.
3. It is humbly submitted that the Scientific Officer, Uttarakhand Pollution Control Board, Dehradun vide email dated 19.11.2025 requested the Regional Officer, UKPCB, Kashipur to prepare the compliance report. In this connection, a copy of the email dated 19.11.2025 is being filed and marked as **Annexure no.1.**

4. That the Regional Officer, UKPCB, Kashipur vide letter dated 28.11.2025 informed the Member Secretary, UKPCB that the on-site inspection of the industries was carried out by the office on 27.11.2025 and submitted an inspection report. As per the said report, the findings regarding the stone crushers are as follows:

- i. M/s Modern Grit Industries, Sitarganj (Respondent no.6): At the time of inspection unit was not in operation, however, unit was found to be in compliance with provisions as prescribed under the Environment (Protection) Rule, 1986. The Crushing/Screening equipment, and the conveyor belts were found to be covered. Some portion of the wind breaking wall/boundary wall has been upgraded with GI Sheet, however, the remaining portion is yet to be upgraded. New plantation was observed at site, though further improvement is required. The unit has established in accordance with the siting criteria laid down under the Uttarakhand Stone Crusher Policy-2020 and has obtained License under the said policy with validity upto 14.05.2033.
- ii. M/s Mannat Stone Crusher, Bazpur (Respondent no.7): At the time of inspection unit was not in operation, however, unit was found to be in compliance with provisions as prescribed under the Environment (Protection) Rule, 1986. The crushing/screening equipment and the conveyor belts were found to be covered. A Green belt was found; however, further improvement is required. The unit has established in accordance with the siting criteria laid down under the Uttarakhand Stone Crusher Policy-2020 and obtained License under the said policy with validity upto 29.07.2030.
- iii. M/s Modern Stone Crusher, Kashipur (Respondent no.8): At the time of inspection unit was not in operation, however, unit was found to be

partially in compliance with provisions as prescribed under the Environment (Protection) Rule, 1986. The Crushing/Screening equipment and Conveyor belts were covered. Wind breaking wall/ boundary wall was found damaged at some locations and needs to be upgraded. The metallic roads within the premises were also found in a damaged conditions and need to be upgraded. Green belt was found however, it needs to be improved. The unit has established in accordance with the siting criteria laid down under the Uttarakhand Stone Crusher Policy-2020 and obtained License under the said policy with validity upto 19.06.2030.

In this connection, a copy of the letter dated 28.11.2025 along with the reports are collectively being filed and marked as **Annexure no.2.**

5. That it is pertinent to mention that the Uttarakhand Pollution Control Board (UKPCB) is committed to ensure the compliance of the directions given by this Hon'ble Tribunal.
6. The above report is being submitted for the kind consideration of the Hon'ble NGT.

Dated: 29<sup>th</sup> November, 2025

  
(Pradeep Kumar Joshi)

Environment Engineer

Uttarakhand Pollution Control Board  
Dehradun



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**Compliance of Hon'ble NGT order dated 19.11.2025 in OA No. 95 of 2025-Deepak Kumar V/s State of Uttarakhand**

1 message

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UKPCB LEGALCELL <ukpcblegalcell@gmail.com>  
To: rokueppcb2018@gmail.com, Sompal <sompals2@gmail.com>

Wed, Nov 19, 2025 at 3:57 PM

Dear Sir

In the above subject matter Hon'ble NGT has directed

UKPCB is directed to verify compliance status of respondents no. 6, 7 and 8 with respect to remedial measures claimed by them to have been taken for compliance of the environmental norms and to file a report in this regard within 10 days.

List on 04.12.2025 for final hearing.

you are requested to pls send the compliance within time. This is being sent after approval of competent authority

Dr. R.K. Chaturvedi

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LEGAL CELL  
From the Office of  
Member Secretary  
Uttarakhand Pollution Control Board  
Gaura Devi Bhawan  
46-B I.T Park  
Sahastradhara Road  
Dehradun (Uttarakhand) - 248001

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 **Order OA\_95\_2025 19-11-2025.pdf**  
79K



क्षेत्रीय कार्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
चामुण्डा काम्पलैक्स, रामनगर रोड  
काशीपुर, उधमसिंहनगर।

पत्रांक- यू.के.पी.सी.बी./आर.ओ.के./ रिट - 97/25/623

दिनांक. 29/11/25

सेवा में,

सदस्य सचिव महोदय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
देहरादून।

Uttarakhand  
Diary No. 7118  
Date 29/11/25

**Subject-** मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली, मे योजित मूल आवेदन संख्या- 95/2025 श्री दीपक पाण्डे बनाम उत्तराखण्ड राज्य एवं अन्य के संबंध में।

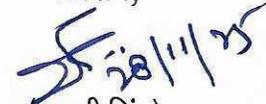
महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली, मे योजित मूल आवेदन संख्या- 95/2025 श्री दीपक पाण्डे बनाम उत्तराखण्ड राज्य एवं अन्य के संबंध में पारित आदेश दिनांक 19.11.2025 के अनुपालन में उद्योग का स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक 27.11.2025 को किया गया।

उक्त के क्रम में निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

  
(एस.पी.सिंह)

क्षेत्रीय अधिकारी

## Inspection Report

**Subject: Regarding Application before Honourable National Green Tribunal O.A. No. 95 /2025 Deepak Pandey V/s State of Uttrakhand & Ors.**

### **Background:**

I. An Application titled O.A. No. 95 /2025 Deepak Pandey V/s State of Uttrakhand & Ors listed before Honorable National Green Tribunal subject: regarding Operation of Stone Crushers without ground water extraction permission for many years.

Honorable National Green Tribunal on its order dated 19.11.2025, passed the following direction along with other:

#### ***Para No.02:***

***".....UKPCB is directed to verify compliance Status of respondent no,06.7 and 8 with respect to remedial measures claimed by them to have been taken for compliance of the environmental norms and to file report in this regard within 10 days.***

II. In compliance of aforesaid direction of Honourable NGT, Field Inspection of above mentioned Stone Crushing Units was done on dated 27.11.2025.

As per the Field Inspection following observation were made:



**M/s Modern Grit Industries ,Village: Sisuna,Sitraganj,U.S. Nagar :**

**01.General Facts:**

I. Unit M/s Modern Stone Grits is located at Kh.No.544, Village; Sisona, Sitarganj. Unit is engaged in Manufacturing of Different Kinds of Stone Grits & Sand: 27,000 Ton /Month.

II. At the time of Inspection, Unit was not in operation. Unit Representative Mr. Deepak Pandey was present.

**02. Compliance Status as per UKPCB Consent /Provisions made under The Environment (Protection) Rule 1986 as amended :**

Sr. No.	Provisions as prescribed under The Environment (Protection ) Rule 1986	Compliance Status/Discrepancies
a.	Dust containment cum suppression system of the equipment	<p>I. Crushing/Screening equipment was covered.</p> <p>II. Conveyor Belts were covered.</p> <p>III. Water Sprinkling arrangements at Crushing/ Screening points and at Conveyor Belts were installed.</p>
b.	Construction of Wind breaking Walls	Some part the Wind Breaking Wall/Boundary Wall was found upgraded by GI Sheet. Rest part is to be upgraded.
c.	Construction of the metallic roads within the premises	Metallic Road was established.
d.	Regular cleaning and wetting of the ground within the premises.	Water Tanker with Water sprinkling system was found within Premises. .
e.	Growing of a green belt along the periphery.	New Plantation was found. However It is to be improved.





**03.Compliance Status of Siting Criteria and Status of Consent /Permission of all Concerned Authority:**

- a. Unit has established in accordance siting criteria laid down under the Uttarakhand Stone Crusher Policy -2020 and obtained License under the said Policy with Validity up to 14 May 2033.copy attached.
- b. Unit has applied for renewal of Consent to Operate. Copy attached.
- c. Unit has applied in Central Ground Water Board (CGWB) for Ground Water abstraction. (Copy Attached).



(Dildar Ali)  
Asistt. Env. Engineer  
UKPCB.Kashipur



(Sunil Kumar)  
Asistt. Env. Engineer  
UKPCB.Kashipur



(S.P.Singh)  
Regional Officer  
UKPCB.Kashipur

**M/s Mannat Stone Crusher, Village: Kelabandwari, Bazpur, U.S. Nagar :****01. General Facts:**

I. Unit M/s Modern Stone Grits is located at Kh.No.163 Min and 164, Village : Kelabandwari, Bazpur. Unit is engaged in Manufacturing of Different Kinds of Stone Grits & Sand:6000 Ton/Month.

II. At the time of Inspection, Unit was not in operation. Unit Representative Mr.Karan Goel was present.

**02. Compliance Status as per UKPCB Consent /Provisions made under The Environment (Protection) Rule 1986 as amended :**

Sr. No.	Provisions as prescribed under The Environment (Protection) Rule 1986	Compliance Status/Discrepancies
a.	Dust containment cum suppression system of the equipment	<p>I. Crushing/Screening equipment was covered.</p> <p>II. Conveyor Belts were covered.</p> <p>III. Water Sprinkling arrangements at Crushing/ Screening points and at Conveyor Belts were installed.</p>
b.	Construction of Wind breaking Walls	Wind Breaking Wall/Boundary Wall established on all sides.
c.	Construction of the metallic roads within the premises	RCC Road was established.
d.	Regular cleaning and wetting of the ground within the premises.	Water Tanker with Water sprinkling system was found within Premises. .
e.	Growing of a green belt along the periphery.	Green belt was found. However It is to be improved.





**03. Compliance Status of Siting Criteria and Status of Consent /Permission of all Concerned Authority:**

- a. Unit has established in accordance siting criteria laid down under the Uttrakhnad Stone Crusher Policy -2020 and obtained License under the said Policy with Validity up to 29.07.2030. (Copy Attached)
- b. Unit has obtained Consent to Establish (CTE) and Consent to Operate (CCA) with validity up to 31.03.2029. (Copy Attached)
- c. Unit has applied in Central Ground Water Board (CGWB) for Ground Water abstraction. (Copy Attached)



(Dildar Ali)  
Asistt. Env. Engineer  
UKPCB.Kashipur



(Sunil Kumar)  
Asistt. Env. Engineer  
UKPCB.Kashipur



(S.P. Singh)  
Regional Officer  
UKPCB.Kashipur

M/s Modern Stone Crusher, Village: Pachhawala, Kashipur, U.S. Nagar :**01. General Facts:**

I. Unit M/s Modern Stone Grits is located at Kh.No.33/2 Min and 34/2, Village: Pachhawala, Kashipur, Unit is engaged in Manufacturing of Different Kinds of Stone Grits & Sand:6000 Ton /Month.

II. At the time of Inspection, Unit was not in operation. Unit Representative Mr. Malkeet Singh was present.

**02. Compliance Status as per UKPCB Consent /Provisions made under The Environment (Protection) Rule 1986 as amended :**

Sr. No.	Provisions as prescribed under The Environment (Protection) Rule 1986	Compliance Status/Discrepancies
a.	Dust containment cum suppression system of the equipment	I. Crushing and Screening equipment were covered. II. Conveyor Belts were partially covered. Need to be completely covered. III. Water Sprinkling arrangements at Crushing/ Screening points and at Conveyor Belts were installed.
b.	Construction of Wind breaking Walls	Wind Breaking Wall/Boundary Wall was found damaged at some locations. Need to be Upgraded.
c.	Construction of the metallic roads within the premises	Found damaged conditions. Need to be upgraded.
d.	Regular cleaning and wetting of the ground within the premises.	Water Tanker with Water sprinkling system was found within Premises. .
e.	Growing of a green belt along the periphery.	Green belt was found. However It is to be improved.

**03. Compliance Status of Siting Criteria and Status of Consent /Permission of all Concerned Authority:**

- a. Unit has established in accordance siting criteria laid down under the Utrakhnad Stone Crusher Policy -2020 and obtained License under the said Policy with Validity up to 19.06.2030. (Copy Attached)
- b. Unit has obtained Consent to Establish (CTE) and Consent to Operate (CCA) with validity up to 31.03.2026. (Copy Attached)
- c. Unit has applied in Central Ground Water Board (CGWB) for Ground Water abstraction. (Copy Attached)



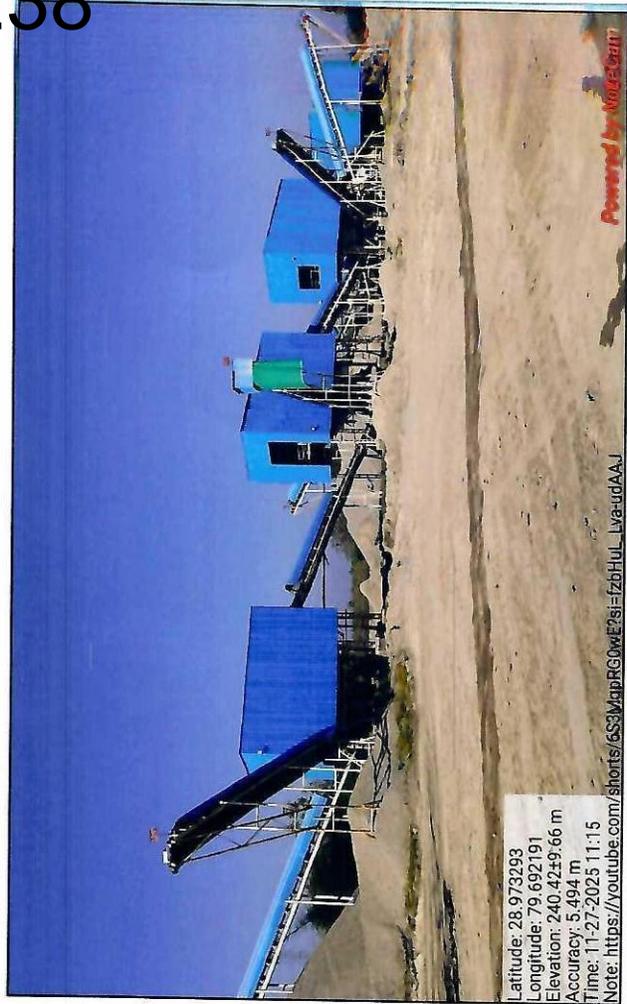
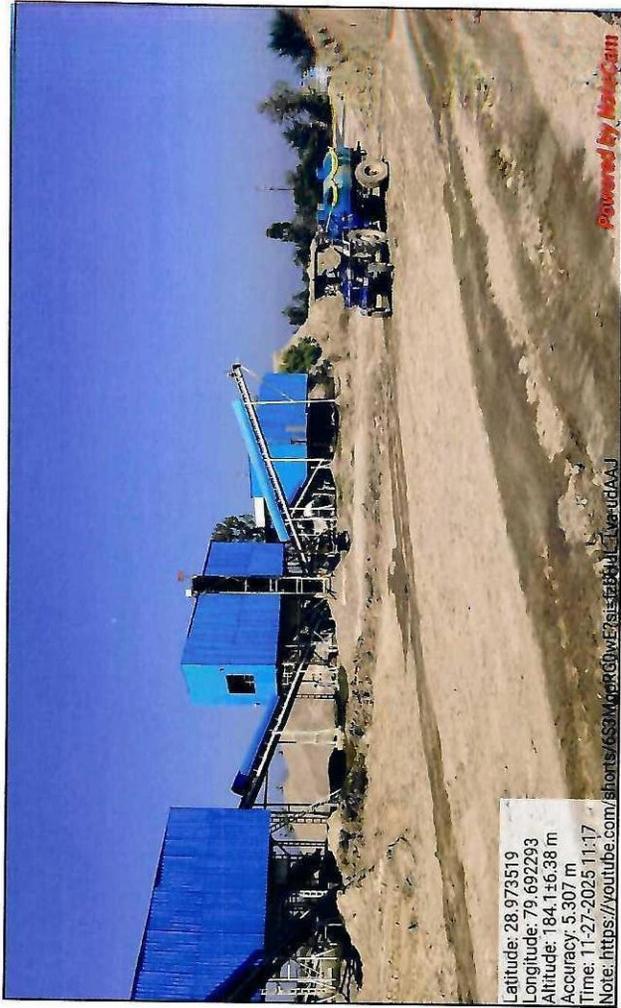
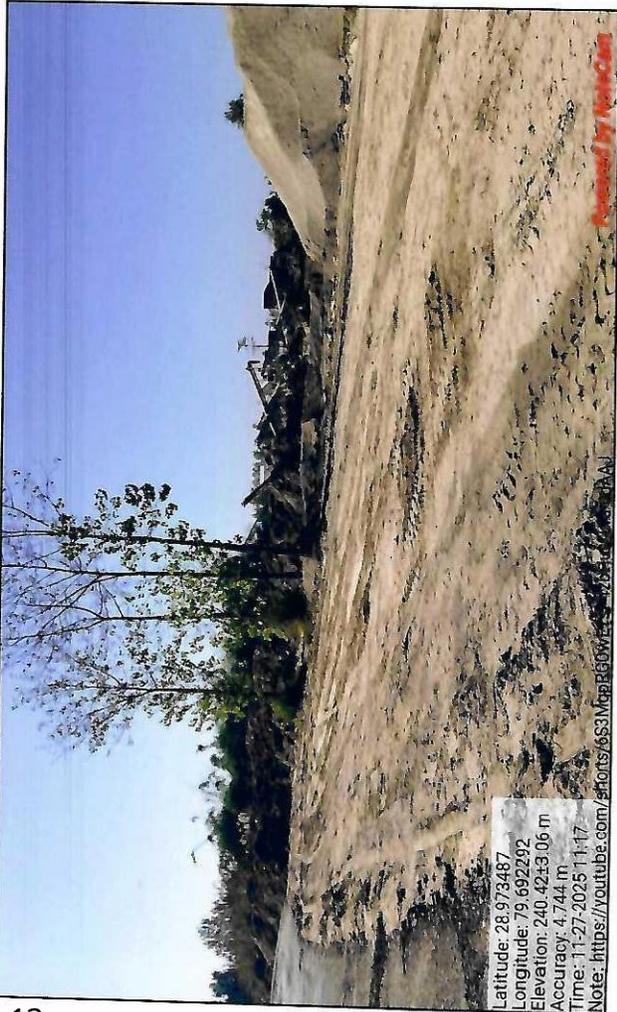
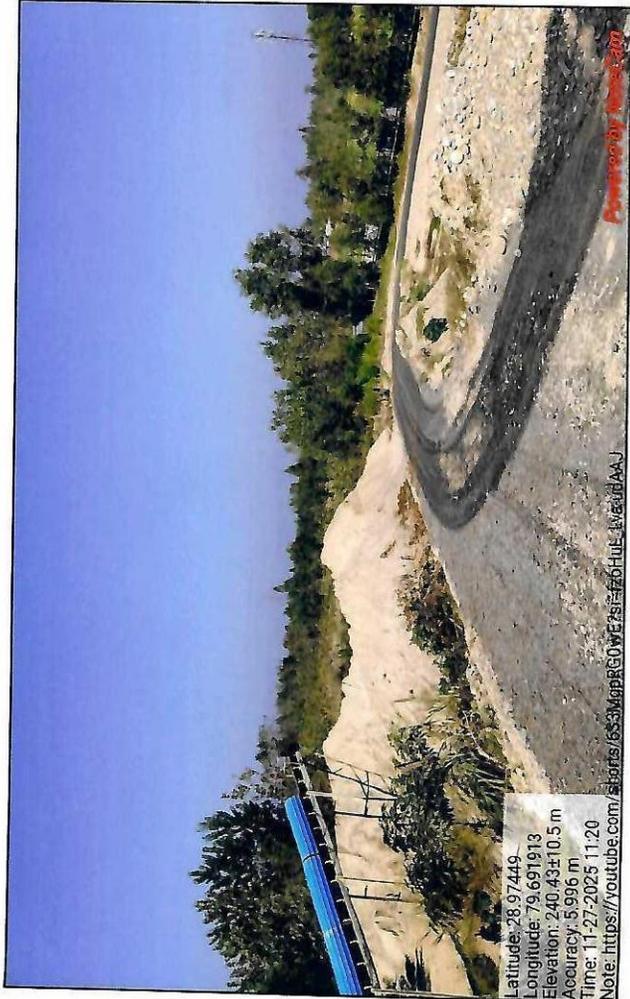
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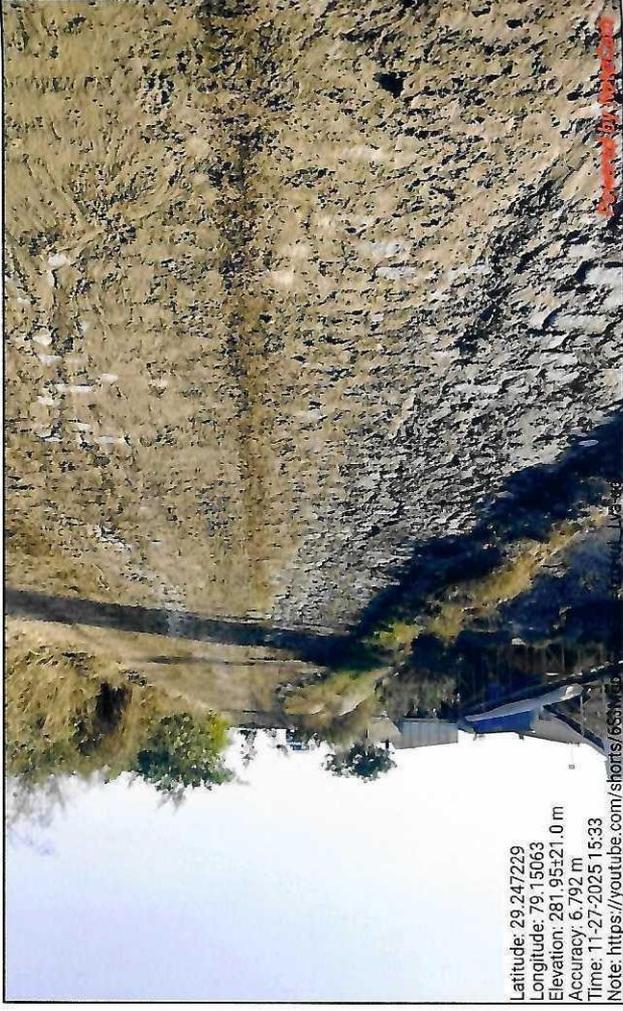
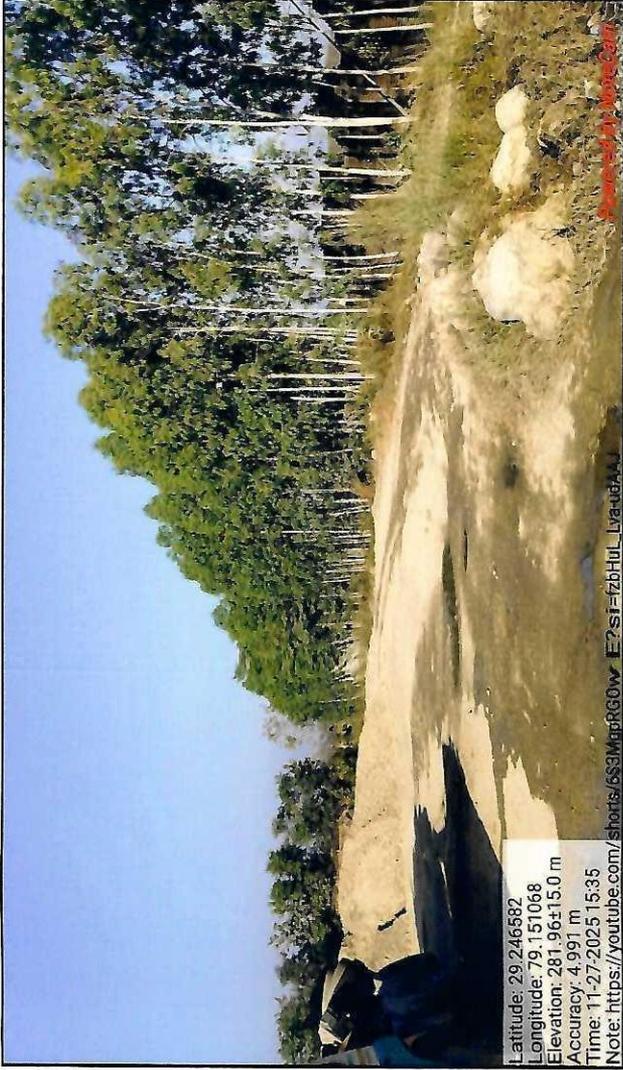
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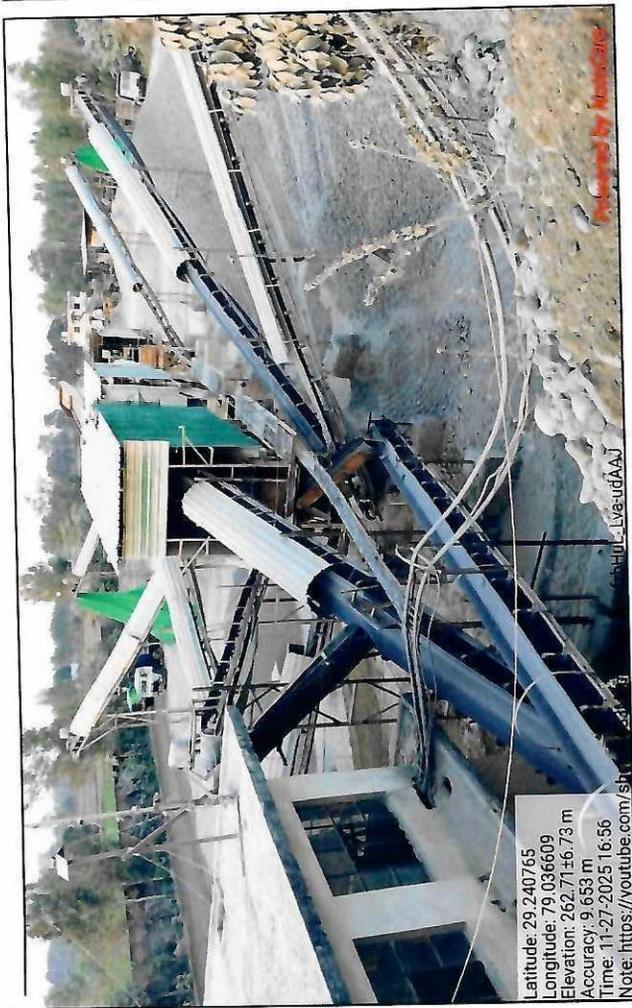
# Modern Grit Industries Sisona, Sitarganj U.S.Nagar



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# Manna Stone Crusher Bazpur U.S.Nagar



# Modern Stone Crusher kashipur U.S.Nagar